

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:866

ANSWERED ON:27.11.2014

SOLAR ENERGY PLANTS

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Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of the norms prescribed for setting up the solar energy plants;
- (b) the details of the villages and hamlets of the country especially in Uttar Pradesh, Chhattisgarh where solar energy plants have been set up, State-wise;
- (c) whether such plants are provided free of cost, if not, the details of the prescribed norms regarding cost to be incurred by the Gram Panchayat;
- (d) the details of the feedback regarding achieving the prescribed target; and
- (e) whether the Union Government has advised the State Governments to set up more such solar plants and if so, the details thereof?

Answer

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a): Under off-grid and decentralized Solar application scheme of MNRE, Central and State Govt organization, Private Organizations, Educational Institutions, Hospitals, Community Centres, Anganwadis, Panchayatghars, Police Stations, Vocational Training Centres, Hostels etc. can install Solar Offgrid Power Plants limited to 500 kWp. Any individual can install solar off grid system limited to 3 kWp capacity.

(b): Under Off-grid Solar PV programme of the Ministry, 806 Nos. villages/hamlets, with extended distribution network based SPV Power plants aggregating capacity, have been installed in the following states:-

S1. States	No. of Villages
1. Jammu & Kashmit	14
2. Jharkhand	12
3. Madhya Pradesh	8
4. Uttar Pradesh	27
5. Haryana	1
6. Rajasthan	14
7. Chhattisgarh	730
Total	806

(c): No Madam, such plants have not been set up free of cost. The Ministry provides 30% Central financial assistance for installation of off grid solar power plants in panchayats of the states. The balance cost could be borne by gram Panchayat, State Govt. on MP/MLA Local Area Development (LAD) funds.

(d): The Ministry does not allocate state-wise target, however states submit the proposal to get CFA for installation of SPV power plants as per their requirement.

(e): The Off grid and Decentralized Solar PV Scheme is applicable in all States/UTs of the country for installation of Off grid Solar PV Systems The scheme is circulated to all States/UTs for generating solar projects as per their requirements.